

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 89(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: Smt. Pooja Deora V/s. R. S. Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Nikhil Yadav, Advocate		
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	For the Respondent (s)	: Mr. Sandip Sheth, Practising CS for R1 Mr. Pavan S. Godiawala, Advocate for R2 & 3 Mr. Shreyas Mehrotra, Advocate for R 4 & 5 Ms. Sajni Kachwaia, Advocate for R4 & 5		
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ORDER

Request for an adjournment is being made by both the parties. At request, adjourned to 12th October for final arguments.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)